

- (b) the number and location of such power stations;
- (c) the total cost involved in each power station; and
- (d) the time by which the stations are likely to become functional?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE

OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (c) The Central Electricity Authority (CEA) has approved 9 private power projects in Madhya Pradesh. Details of these projects are given in the Statement attached.

(d) The date of commissioning of these projects would depend on the date by which these projects achieve financial closure.

STATEMENT

Private Sector Power Projects in the State of Madhya Pradesh given techno-economic clearance (T.E.C.) by Central Electricity Authority

| Sl. No. | Name of the project | Location (District) | Executing Agency | Estimated cost (Rs. Crores) |
|--|-------------------------|---------------------|--|-----------------------------|
| A. THERMAL POWER PROJECTS | | | | |
| 1. | Korba West (ITPL) TPP | Bilaspur | India Thermal Power Ltd. | 1812.00 |
| 2. | Pench TPP (Chousara) | Chindwara | Pench Power Ltd. | 2183.50 |
| 3. | Raigarh TPP | Raigarh | Jindal Power Ltd. | 2424.90 Ph-I |
| 4. | Korba East (Daewoo) TPP | Bilaspur | Daewoo Power India Ltd. | 4690.00 |
| 5. | Bina TPP | Sagar | Bina Power Supply Company Ltd. | 2443.00 Ph-I |
| 6. | Bhilai TPP | Durg | Bhilai Power Supply Company | 2489.71 |
| B. DUEL FUEL GAS/NAPHTHA BASED POWER PROJECTS | | | | |
| 7. | Guna Gas PP | Guna | S.T.I Power India Limited | 1079.40 |
| 8. | Narsinghpur CCPP | Narsinghpur | GBL Power Ltd. | 531.24 |
| C. HYDRO ELECTRIC PROJECTS | | | | |
| 9. | Maheshwar HEP | Khargone | Shri Maheshwar Hydrel Power Corporation Ltd. | 1569.27 |

Health Melas

96. SHRI MANIBHAI RAMJIBHAI CHAUDHARI :
SHRI JAYSINH CHAUHAN :

Will the PRIME MINISTER be pleased to state:

(a) the details of 'Swasthya' Melas, organised by the Union Government this year upto October 1997, State-wise;

(b) the number of people benefitted therefrom;

(c) the number of such melas organised by the Government and non-Governmental organisations, separately in Gujarat;

(d) the details of the expenditure incurred for organising these melas;

(e) the norms followed by the Non-Governmental organisations for organising these melas;

(f) the venues selected for organising such melas during the year 1998; and

(g) the time-frame worked out therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) and (b) The Union Government do not organise any Swasthya Mela. However, the Central Government Provide financial assistance to the Non-governmental organisations and State Governments for organising such melas. A large number of local people are benefited.

(c) Indian Medical Association (IMA) has organised six Swasthya Melas at various places in Gujarat.

(d) Indian Medical Association has been provided financial assistance of Rs. 41,120/- for organising each mela.

(e) The Swasthya melas are to be organised at a distance not less than 25 Kms. from the District head quarters. Ideal site for Mela are adjoining Primary Health Centre or Community Health Centre campus where surgical, diagnostic, pathological facilities are easily available.

(f) and (g) Venues and timing of such melas are decided based on various viable proposals received from time to time from various authorised agencies.

[English]

Visit of British Delegation

97. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of POWER be pleased to state;

(a) whether a high powered British delegation headed by the Chairman of power sector working group of UK visited India recently;

(b) if so, the details thereof;

(c) the places where the delegation visited and assessed the power sector of India;

(d) whether any concrete steps have been suggested by the delegation to improve the position of State Electricity Boards; and

(e) if so, the details thereof and action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) to (e) Do not arise.

Accident Deaths

98. SHRI MANGAL RAM PREMI : Will the PRIME MINISTER be pleased to state:

(a) whether a two day Conference on "Update on Polytrauma and Delivery Critical Care" was held recently in Delhi to consider ways and means to prevent accident deaths;

(b) if so, the outcome thereof; and

(c) the reaction of the Government thereto, if any?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) The Conference suggested that an expert committee be appointed to devise emergency medical system linking all hospitals in the city, train paramedics, students, to use mass media for held bulletins, to manufacture indigenous ambulances, to upgrade and systematise existing emergency departments in the hospitals, to establish protocol in dealing with emergencies and disaster in the hospitals, to indigenise production of critical care equipments, to motivate health workers.

(c) The Government is already considering improvement in the emergency and casualty services in Central Government hospitals in Delhi.

A Centralised accident Trauma Services is functioning under the Govt. of National Capital Territory of Delhi which provides ambulance cover to accident victims.

[Translation]

Nuclear Policy

99. SHRI VIJAY GOEL : Will the PRIME MINISTER be pleased to state:

(a) whether any scheme has been formulated to import Light Water Reactors to increase power production in the country;

(b) whether the Government are facing some difficulties in import of the said reactors due to non-proliferation treaty (NPT); and

(c) if so, whether the government propose to reconsider the present nuclear policy in view of its peaceful atomic energy programme?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE